

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 5/230-232^{NCLT}(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. Project Equity - Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: _____ OF THE
Companies Act 1956/2013/I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

T.C.S.P. No. 05/230-232/NCLT/MB/MAH/2017

1. None present for the Petitioner.
2. This Petition had been filed before the Hon'ble High Court now transferred to NCLT vide Notification dated 07-12-2016.
3. Adjourned to **20-06-2017..**

12.04.2017.

sd/-

M.K. SHRAWAT
MEMBER (JUDICIAL)